

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :13/06/2023

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-----------|----------|-----------------|-------------------|
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MENTION- COURT CODE- MENTION1306-AT11A.M.-11.05 A.M

268-ADMISSION-COURT CODE- NON COMPLIANCE- AT11.05AM

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|-------------------|----------|--|----------------|---------|
| Misc. Application | 344/2023 | RAP MEDIA LIMITED-DELAY Vs. SEBI | KARAN VARMA | PRADIIP |
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(Main Matter Number :SEBI Appeal/0000308/2023)

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| 1 | SEBI Appeal | 308/2023 | RAP MEDIA LIMITED Vs. SEBI | PCS AMIT JASTE AND ADVOCATE KARAN VARAM |
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Sub Matter : Misc. Application/0000344/2023

286-MA HEARING-COURT CODE- MARESTORATION-AT11.08AM

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| 2 | Misc. Application | 617/2023 | MR. PRASHANT BOORUGO-RESTORATION Vs. SEBI | Adv. Loknath Mishra |
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(Main Matter Number :SEBI Appeal/0000933/2022)

173-MA HEARING-COURT CODE- MAFURTHER TIME-AT11.10AM

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| 3 | Misc. Application | 703/2023 | SEBI Vs. SRSR HOLDINGS PVT. LTD | K Ashar and Co Visesha Law Services |
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(Main Matter Number :SEBI Appeal/0000001/2019)

474-ADMISSION-COURT CODE- SECURITY DEPOSIT-11.12 AM

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| 4 | IRDA Appeal | 4/2023 | Sahara India Life Insurance Company Ltd. Vs. IRDAI | Vis Legis Law Practice, Advocates |
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Sub Matter : IRDA-MISAPPLICATION/0000011/2023
Sub Matter : IRDA-MISAPPLICATION/0000012/2023

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|------------------------|----------|---|--------------------------------------|
| | IRDA-MISAPPLI ATION | 11/2023 | Sahara India Life Insurance Company Ltd.-EXEMPTION Vs. IRDAI | Vis Legis Law Practice, Advocates |
| (Main Matter Number :IRDA Appeal/0000004/2023) | | | | |
| | IRDA-MISAPPLI ATION | 12/2023 | Sahara India Life Insu. Com. Ltd.-INTERIM RELIEF Vs. IRDAI | Vis Legis Law Practice, Advocates |
| (Main Matter Number :IRDA Appeal/0000004/2023) | | | | |

837-DISPOSAL-COURTCODE-SECURITYDEPOSIT-AT11.12 AM

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| 5 | IRDA Appeal | 4/2022 | SAHARA INDIA LIFE INSURANCE COMPANY LTD. Vs. IRDAI | Vis Legis Law Practice, Advocates |
| Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000010/2022 | | | | |
| Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000011/2022 | | | | |
| Sub Matter : IRDA-MISAPPLICATION/0000012/2022 | | | | |

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| | IRDA-MISAPPLI ATION | 12/2022 | SAHARA INDIA LIFE INSURANCE COMPANY LTD-DELAY Vs. IRDAI | Vis Legis Law Practice, Advocates |
| (Main Matter Number :IRDA Appeal/0000004/2022) | | | | |

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| | IRDA-MISAPPLI ATION | 10/2023 | SAHARA INDIA LIFE INSURANCE CO. LTD. Vs. IRDAI | |
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748-FURTHER HEARING-CODE-NONCOMPLIANCE-AT11.20 AM

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| 6 | IRDA Appeal | 3/2022 | CA VINAY JAIN Vs. IRDAI | MR. SHUJIT KUMAR SHAH, ADVOCATE |
| Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000006/2022 | | | | |
| Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000007/2022 | | | | |
| Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000016/2022 | | | | |
| Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000018/2022 | | | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|---|-------------------|--------------------------------|---|--|
| <u>233-ADMDISPOSAL-COURTCODE-GDRPENALTY-AT-11.35AM</u> | | | | |
| 7 | SEBI Appeal | 398/2021 | KSS LIMITED Vs. SEBI | Mr. Amit Mishra, Advocate |
| Sub Matter(Disposed) : | | Misc. Application/0000499/2021 | | |
| | SEBI Appeal | 28/2023 | DINESH BHANUSHALI Vs. SEBI | Jitendra Sharda Advocate |
| Sub Matter(Disposed) : | | Misc. Application/0001635/2022 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001636/2022 | | |
| Sub Matter : | | Misc. Application/0000317/2023 | | |
| | Misc. Application | 317/2023 | SEBI-DELAY IN REPLY Vs. DINESH BHANUSHALI | K Ashar and Co Jitendra Sharda Advocate |
| (Main Matter Number :SEBI Appeal/0000028/2023) | | | | |
| <u>43-ADMISSIONDISPOSAL-CODE-JAISUKHWTM-11.40AM</u> | | | | |
| 18 | SEBI Appeal | 723/2021 | Prakash Kumar Jajodia Vs. SEBI | R V Legal |
| Sub Matter(Disposed) : | | Misc. Application/0001298/2021 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001299/2021 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001300/2021 | | |
| | Misc. Application | 294/2022 | JAISUKH DEALERS LTD.-STAY Vs. SEBI | R V Legal Advocates |
| (Main Matter Number :SEBI Appeal/0000181/2022) | | | | |
| | SEBI Appeal | 181/2022 | JAISUKH DEALERS LTD. Vs. SEBI | R V Legal Advocates |
| Sub Matter(Disposed) : | | Misc. Application/0000293/2022 | | |
| Sub Matter : | | Misc. Application/0000294/2022 | | |
| Sub Matter(Disposed) : | | Misc. Application/0000295/2022 | | |
| Sub Matter : | | Misc. Application/0000514/2022 | | |
| | SEBI Appeal | 252/2022 | Tanumay Laha Vs. SEBI | R V Legal |
| Sub Matter : | | Misc. Application/0000413/2022 | | |
| Sub Matter : | | Misc. Application/0000414/2022 | | |

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| | Sub Matter : | Misc. Application/0000415/2022 | | |
| | SEBI Appeal | 253/2022 | KISHAN KUMAR JAJODIA Vs. SEBI | R V Legal |
| | Sub Matter : | Misc. Application/0000416/2022 | | |
| | Sub Matter : | Misc. Application/0000417/2022 | | |
| | Sub Matter : | Misc. Application/0000418/2022 | | |
| | Misc. Application | 413/2022 | Tanumay Laha-EXEMPTION Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000252/2022) | | | | |
| | Misc. Application | 414/2022 | Tanumay Laha-COD Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000252/2022) | | | | |
| | Misc. Application | 415/2022 | Tanumay Laha-STAY Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000252/2022) | | | | |
| | Misc. Application | 416/2022 | KISHAN KUMAR JAJODIA-EXEMPTION Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000253/2022) | | | | |
| | Misc. Application | 417/2022 | KISHAN KUMAR JAJODIA-COD Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000253/2022) | | | | |
| | Misc. Application | 418/2022 | KISHAN KUMAR JAJODIA-STAY Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000253/2022) | | | | |
| | Misc. Application | 514/2022 | JAISUKH DEALERS LIMITED-DELAY Vs. SEBI | VIDHII PARTNERS |
| (Main Matter Number :SEBI Appeal/0000181/2022) | | | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|---|--------------------------------|-----------|---|---------------------------------|
| <u>960-DISPOSAL-BHUSHANPOWER-AT11.45AM</u> | | | | |
| 9 | Misc. Application | 899/2022 | BHUSHAN POWER AND STEEL LTD-STAY Vs. SEBI | JSA ADVOCATES AND SOLICITORS |
| (Main Matter Number :SEBI Appeal/0000534/2022) | | | | |
| | SEBI Appeal | 534/2022 | BHUSHAN POWER AND STEEL LTD Vs. SEBI | JSA ADVOCATES AND SOLICITORS |
| Sub Matter : | Misc. Application/0000899/2022 | | | |
| Sub Matter(Disposed) : | Misc. Application/0000861/2022 | | | |
| Sub Matter(Disposed) : | Misc. Application/0000862/2022 | | | |
| Sub Matter : | Misc. Application/0001301/2022 | | | |
| | Misc. Application | 922/2022 | SCAN INFRASTRUCTURE LTD.-DELAY Vs. SEBI | Adv. Pandit Kasar |
| (Main Matter Number :SEBI Appeal/0000739/2022) | | | | |
| | SEBI Appeal | 552/2022 | Unisys Softwares and Holding Industries Ltd Vs. SEBI | Vis Legis Law Practice |
| Sub Matter(Disposed) : | Misc. Application/0000980/2022 | | | |
| Sub Matter(Disposed) : | Misc. Application/0000981/2022 | | | |
| Sub Matter : | Misc. Application/0001401/2022 | | | |
| | SEBI Appeal | 739/2022 | SCAN INFRASTRUCTURE LTD. Vs. SEBI | Adv. Pandit Kasar |
| Sub Matter : | Misc. Application/0000922/2022 | | | |
| Sub Matter(Disposed) : | Misc. Application/0001726/2022 | | | |
| | Misc. Application | 1301/2022 | SEBI-DELAY IN REPLY Vs. BHUSHAN POWER STEEL LTD. | VIDHI PARTNERS |
| (Main Matter Number :SEBI Appeal/0000534/2022) | | | | |

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| | Misc. Application | 65/2023 | VIBHUTI MULTI TRADE PRIVATE LIMITED-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000125/2023) | Bellator Legal Services LLP |
| | SEBI Appeal | 125/2023 | VIBHUTI MULTI TRADE PRIVATE LIMITED Vs. SEBI | Bellator Legal Services LLP |
| | Sub Matter : | Misc. Application/0000065/2023 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001802/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000361/2023 | | |
| | Misc. Application | 351/2023 | ALLBRIGHT ELECTRICALS PVT. LTD-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000290/2023) | Prakash Shah and Associates |
| | SEBI Appeal | 290/2023 | ALLBRIGHT ELECTRICALS PVT. LTD Vs. SEBI | Prakash Shah and Associates |
| | Sub Matter : | Misc. Application/0000351/2023 | | |
| <u>989-DISPOSAL-COURTCODE-FINEWAIVER-11.50AM</u> | | | | |
| 10 | SEBI Appeal | 656/2022 | PIONEER EMBROIDERIES LIMITED Vs. NSEIL | SSB Legal and Advisory |
| <u>937-disposal-COURTCODE-ALFAAO-AT11.55AM</u> | | | | |
| 11 | Misc. Application | 998/2022 | POOJA R. TIKMANI AND ORS.-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000740/2022) | Tanisha Agarwal Advocate |

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| | SEBI Appeal | 740/2022 | POOJA R. TIKMANI AND ORS. Vs. SEBI | Tanisha Agarwal Advocate |
| Sub Matter(Disposed) : Misc. Application/0000997/2022 | | | | |
| Sub Matter : Misc. Application/0000998/2022 | | | | |
| Sub Matter(Disposed) : Misc. Application/0000087/2023 | | | | |

311-DISPOSAL-COURTCODE-PINNACLEADVISORY-AT12NOON

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| 12 | SEBI Appeal | 340/2023 | PINNACLE MARKET INVESTMENT ADV. PVT. LTD AND ORS. Vs. SEBI | ABHISHEK MISHRA, CS |
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851-DISPOSAL-COURTCODE-LOANS-AT12.05P.M

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| 13 | SEBI Appeal | 727/2022 | Mr. Krishna Ghag Vs. SEBI | DMD ADVOCATES |
| Sub Matter(Disposed) : Misc. Application/0001210/2022 | | | | |
| Sub Matter : Misc. Application/0000018/2023 | | | | |
| Sub Matter : Misc. Application/0000232/2023 | | | | |
| | SEBI Appeal | 728/2022 | Mr. Dilip Bhatia Vs. SEBI | DMD ADVOCATES |
| Sub Matter(Disposed) : Misc. Application/0001211/2022 | | | | |
| Sub Matter : Misc. Application/0000233/2023 | | | | |
| | SEBI Appeal | 778/2022 | IL AND FS TRANSPORTATION NETWORKS LTD. Vs. SEBI | Cyril Amarchand Mangaldas Advocates and Solicitors |
| Sub Matter : Misc. Application/0001804/2022 | | | | |
| | SEBI Appeal | 892/2022 | RAMCHAND KARUNAKARAN Vs. SEBI | |
| Sub Matter(Disposed) : Misc. Application/0001458/2022 | | | | |
| Sub Matter(Disposed) : Misc. Application/0001459/2022 | | | | |

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| | Misc. Application | 18/2023 | SEBI-EXTENSION OT TIME IN FIL. OF AFFID. IN REPLY Vs. KRISHNA GHAG | ECONOMIC LAW PRACTICE DMD ADVOCATES |
| (Main Matter Number :SEBI Appeal/0000727/2022) | | | | |
| | Misc. Application | 1804/2022 | SEBI-EXEMPTION OF FILLING IN REPLY Vs. IL and FS Transportation Networks Limited | ECONOMIC LAW PRACTICE Cyril Amarchand Mangaldas |
| (Main Matter Number :SEBI Appeal/0000778/2022) | | | | |
| | Misc. Application | 232/2023 | MR.KRISHNA GHAR EXTENTION OF TIME IN REJOINER Vs. SEBI | DMD ADVOCATES |
| (Main Matter Number :SEBI Appeal/0000727/2022) | | | | |
| | Misc. Application | 233/2023 | Mr. Dilip Bhatia Extention of time in Rejoinder Vs. SEBI | DMD ADVOCATES |
| (Main Matter Number :SEBI Appeal/0000728/2022) | | | | |